

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT)(Ins.) No. 930 of 2020

In the matter of:

Nitin Garg

....Appellant

Vs.

State Bank of India & Ors.

....Respondents

Present

For Appellant: Mr. Iswar Mohapatra & Mr. Rahul Gupta, Advocates.

**For Respondents: Mr. Ankur Mittal & Ms. Meera Murali, for R-1/ SBI.
Mr. Abhishek Anand, Mr. Kunal Godhwani & Mr. Rahul Adlakha, for R-2.
Mr. Dinkar Singh, for R-3.**

ORDER
(Virtual Mode)

13.04.2021: Heard Learned Counsel for Respondent No. 1/State Bank of India Shri Ankur Mittal.

Learned Counsel for the Respondent No. 3 and Learned Counsel for the Appellant are also present.

List this matter as **'Part Heard'** on **25th May, 2021**. On next date of hearing arguments will be heard on behalf of Learned Counsel for the Respondent No. 1.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn